

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** is ordered in the interest of public service to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. Prabhavati Mrityunjay Hiremath	District Judge, OOD, Leave Reserve, High Court of Karnataka, BENGALURU.	Prl. District and Sessions Judge, MYSURU. <i>(Vice Sri. Gadigeppa Sannabasappa Sangreshi - transferred)</i>
2	Sri. Gadigeppa Sannabasappa Sangreshi	Prl. District and Sessions Judge, MYSURU.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Prl. Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, BENGALURU. <i>(Vacant Post)</i>
3	Smt. Geetha K.B.	Prl. District and Sessions Judge, TUMAKURU.	Prl. District and Sessions Judge, CHITRADURGA. <i>(Vice Smt. B.S.Rekha – transferred)</i>
4	Smt. B.S.Rekha	Prl. District and Sessions Judge, CHITRADURGA.	District and Sessions Judge, YADGIR. <i>(Vice Sri. B.Jayantha Kumar - transferred)</i>

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1	2	3	4
5	Sri. B.Jayantha Kumar	District and Sessions Judge, YADGIR.	Prl. District and Sessions Judge, TUMAKURU. <i>(Vice Smt. Geetha K.B. - transferred)</i>
6	Sri. G.A. Manjunatha	Addl. District and Sessions Judge, BIDAR.	Prl. District and Sessions Judge, KOLAR. <i>(Vacant Court)</i>
7	Smt. H.R.Radha	LXXXIV Addl. City Civil and Sessions Judge, BENGALURU CITY.	Proposed for appointment as District Judge, OOD, Director, Bangalore Mediation Centre, BENGALURU. <i>(Vacant Post)</i>
8	Sri. Hareesha A.	District Judge, OOD, Additional Director, Karnataka Judicial Academy, BENGALURU.	XXVII Addl. City Civil and Sessions Judge, BENGALURU CITY. <i>(Vacant Court)</i>
9	Sri. K.L.Ashok	XXI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as District Judge, OOD, Additional Director, Karnataka Judicial Academy, Bengaluru. <i>(Vice Sri. Hareesha A. - transferred)</i>

BY ORDER OF THE HIGH COURT

Sd/-

(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
- 2 The Officer mentioned at Sl.No.1 of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post after relieving of Sri. Gadigeppa Sannabasappa Sangreshi.
- 3 The Officer mentioned at Sl.No.2 of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on receipt of necessary appointment order from the Government.
- 4 The Officers mentioned at Sl.No.3 to 9 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
- 8 All the Private Secretaries to the Hon'ble Judges.
- 9 The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office with a request to web-host the notification on the official website of the High Court.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Registrar, Karnataka Lokayukta, M.S.Building, Bengaluru.
- 17 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.

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- 18 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 21 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 22 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 23 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 24 Spare copies.

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